	xure - 4								
List	f Operational creditors (other than Workme	n and Employees and	Government Dues)						
			under clause (ca) of sub- Claim Received	regulation (2) of re ils of Claim Adm	gulation 13 the IB	BI (Insolvency Reso	olution Process for	Corporate Perso	ns) Regulations, 2016 (Amount in Rs)
S.No	Name of Claimant	Date of receipt	Amount Claimed	Amount of Claim Admitted	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claims under Verification	Amount of Claim Not Admitted	Remark
1	Agarwal Coal Resources LLP	09-Sep-24	11,69,322	10,26,814	-	-		1,42,508	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
2	Ashirwad Enterprises	12-9-2024	68,13,563	52,09,466	-	-		16,04,097	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
3	Balbharat Printing	24-12-2024	2,00,000	1,62,276	-	-		37,724	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
4	Bhavesh Vinodrai Bhimani	7-1-2025	1,43,868	1,43,868	-	-	-		
5	Bombay Integrated Security (India) Limited	11-Sep-24	8,89,184	8,89,184	-	-	-		
6	Boiler Contractor Vitthal Vadkar	23-9-2024	7,60,000	3,81,138	-	-		3,78,862	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
7	Britacel Silicones Limited	19-9-2024	1,46,05,281	1,46,05,281	-	-			
8	Corpora Consultants Private Limited	09-Sep-24	75,74,948	62,54,853	-	-		13,20,095	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
9	Crosfield Textile Chemicals (I) Pvt. Ltd.	19-9-2024	1,01,952		-	-		1,01,952	No amount is outstanding/payable as per books of accounts of Corporate Debtor.
10	Daga Infratech		-	-	-	-	-		Claim form not submitted
11	Deshmukh Gas Agency	11-Sep-24	1,76,517	1,62,530	-	-		13,987	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
12	Dial Logistics Private Limited	17-9-2024	69,983	69,983	-	-			
13	Groyyo Private Limited	12-9-2024	7,05,74,871	6,94,51,684		-		11,23,187	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
14	Nanjibhai & Company	24-9-2024	97,76,365	97,05,510		-		70,855	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
15	Om Logistics Limited	17-9-2024	34,15,435	34,15,435	-	-	-		
16	Power Airline Express	16-9-2024	1,91,679	1,87,123	-	-		4,556	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
17	Rachna Resources	25-12-2024	2,36,575	2,06,151		-		30,424	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
18	SEM Facilities Labour Contractor (Proprietor: Sachin Eknath Mahalle)	09-Sep-24	49,96,102	1,71,320	-	-		48,24,782	Claim admitted as per records of Corporate Debtor. Further, no supporting documents available.
19	SF Dyes	11-Sep-24	1,02,60,422	62,61,769	-	-		39,98,653	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
20	Shree Radhey Govind	15-10-2024	68,088	51,541	-	-		16,547	Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
21	Shree Ram Tradebiz (India) LLP	11-Sep-24	6,18,503	-	6,18,503	-	-		Claimant has filed a suit under CPC for recovery. Order copy not received

	Total		17,43,10,478	13,88,34,415	6,18,503	-	1,35,05,268	2,13,52,292	
34	Nirmal Textile (A unit of Nirmal Ujjwal Credit Co-operative Society Limited)	14-6-2025	1,35,05,268				1,35,05,268		Under verfication, clarification sought from the claimant
33	Remik Trading Corporation	17-2-2025	12,48,673	12,48,673					
32	Intertek India Private Limited	1-3-2025	1,29,290		-	-		1,29,290	Claim form not submitted
31	Remik Trading Company Private Limited	17-2-2025	22,00,236	22,00,236	-	-			
30	Bluetex (I) Pvt. Ltd.	23-1-2025	17,275	17,275	-	-	-		Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
29	Transfar Chemical India Private Limited	1-2-2025	27,11,970	10,48,567	-	-		16,63,403	Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
28	Securix Multiple Solution	1-2-2025	14,79,415	9,41,381		-		5,38,034	Claim admitted as per records of Corporate Debtor Further, as per ex- director Mr. Sandeep Gupta, he offered his assistance in reconciliation sitting together on the subject but in absence of detail explaination from vendor the balance as per books should be treated as final.
27	Emtech Industries	4-2-2025	16,20,514	8,42,463	-	-		7,78,051	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
26	Venkatesh Mineral Corporation	18-10-2024	16,90,268	10,87,098	-	-	-	6,03,170	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
25	Tilakraj Inderpal	26-9-2024	29,84,500	-	-	-		29,84,500	No amount is outstanding/payable as per books of accounts of Corporate Debtor. Additionally, As per ex- director Mr. Sandeep Gupta, he offered his assistance in reconciliation stituting together on the subject but in absence of detail explaination from vendor the balance as per books should be treated as final.
24	Thaker Brothers	24-9-2024	1,24,63,931	1,19,61,756	-	-		5,02,175	Claim admitted as per records of Corporate Debtor.
23	Stovec Industries Limited	25-9-2024	4,16,144	2,98,916	-	-		1,17,228	Claim admitted as per records of Corporate Debtor Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.
22	Stellar Dyes	11-9-2024	12,00,337	8,32,125	-	-		3,68,212	Claim admitted as per records. Further, no supporting documents available, which substantiate that Interest rate was agreed by the CD.

Note 1: THE CREDITORS ARE HEREBY INFORMED THAT: In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of RP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively. The Resolution Professional and his team has a diligently verified the claims as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.